IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

22. **IA-4278/2023 in C.P.(IB)/384(MB)/2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.04.2024**

NAME OF THE PARTIES: Devadattam Multitrade Private Limited
Vs
Shree Ramchandran Compex Private Limited

SECTION: 9, 54(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

O R D E R

1. CS Priyanka Jain, Ld. Authorised Representative on behalf of the RP in IA-4278/2023 present (VC).

2. At the request of the Authorised Representative, list this matter on **03.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

22.04.2024/pvs